



*HERITAGE MANAGEMENT  
IN PARLIAMENT*



## ***HERITAGE MANAGEMENT IN PARLIAMENT***

The Parliament House, one of the most magnificent buildings in New Delhi, is a massive circular edifice.

The Parliament House Building has been declared as a Heritage Building Grade-I in the New Delhi Municipal Corporation (NDMC) area *vide* Gazette Notification dated 01 October, 2009. Over the decades, several additions/alterations have been made to the building, mostly to create more space to accommodate the growing demands of a fast expanding institution.

The Joint Parliamentary Committee (JPC) on Maintenance of Heritage Character and Development of Parliament House Complex chaired by Speaker, Lok Sabha has been constituted to maintain the heritage character and grandeur of the building. A Technical Committee comprising very senior officers of the Secretariat, CPWD, Director (Conservation), Archaeological Survey of India and Convener, Delhi Chapter, Indian National Trust for Art and Cultural Heritage (INTACH) has also been constituted to assist the apex JPC and discuss/evaluate all the proposals prepared by CPWD/INTACH before placing the same before JPC for consideration. INTACH has also been engaged by CPWD as heritage conservation consultant for Parliament House Building. The JPC takes decisions to preserve, conserve and protect the heritage character of Parliament House and to protect its aesthetics and originality. Heritage Management Branch of the Secretariat provides secretarial assistance to Technical Committee/JPC.

As per established procedure, CPWD submits its proposals regarding overall maintenance, renovation, upgradation of Parliament House to General Works Branch. General Works Branch examines and forwards the proposals in the form of a Memorandum to the Heritage Management branch, if any heritage aspect is involved, for placing the same before the Technical Committee/Joint Parliamentary Committee on Maintenance of Heritage Character and Development of Parliament House Complex. All major proposals for maintenance, construction, additions/ alterations, etc. relating to Civil/Electrical/Horticulture in Parliament House, if such activities involve heritage character, are first examined in depth by the Technical Committee which submits their recommendations for consideration of the JPC for final approval.

Some of the important decisions/recommendations made by JPC/Technical Committee to maintain the heritage character of the Parliament House Building are as follows:—

- (i) Structural soundness test of Parliament House Building ;
- (ii) Seismic strengthening of 2<sup>nd</sup> and 3<sup>rd</sup> Floors including Supply, Installation, Testing and Commissioning (SITC) of Electrical accessories, Parliament House;
- (iii) Cleaning of red/white sand stone surface and pointing of joints of stones, Parliament House;

- (iv) Replacement of sand stone flooring in Courtyard No. 1 and 5; flooring repair work at various places and replacement of old damaged tiles in fountains of Courtyard No. 1 and 9 and fountains opposite Building Gate No. 3 and 7, Parliament House;
- (v) Removal of obstructions and encroachments in the fire exit routes in Parliament House;
- (vi) Decongestion of Parliament House and proper utilization of office in Parliament House Building;
- (vii) Engagement of Heritage Conservation Consultant ;
- (viii) Refurbishment/redesigning of Committee Room Nos. 62, 63 and 53, Parliament House;
- (ix) Provision of Piped Natural Gas (PNG) to the Kitchen in Parliament House;
- (x) Proper maintenance of toilets as per International standards in Parliament House; and
- (xi) Increasing the number of separate toilets for ladies in Parliament House.

Since Parliament House is a heritage building, awareness amongst all occupants and stakeholders is necessary. It is expected that all occupants and stakeholders contribute to proper maintenance of the building.

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